

List of Creditors of Mitsom Enterprises Private Limited
Summary of List of Claims as on 25 March 2026
Drawn for claims up to 10 April 2026

| Sr. No. | Category of Creditors | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|---------|--|----------------------------|------------------|----------------------------|-----------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|--|
| | | | | | | | | | | |
| 1 | Secured Financial Creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - | No claims have been received in this category till 10 April 2026 |
| 2 | Unsecured Financial Creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - | No claims have been received in this category till 10 April 2026 |
| 3 | Secured Financial Creditors (other than financial creditors belonging to any class of creditors) | 1 | 295,80,75,317.43 | 1 | 90,75,31,485.62 | 0 | 205,05,43,831.81 | 0 | - | Annexure - 1 |
| 4 | Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - | No claims have been received in this category till 10 April 2026 |
| 5 | Operational Creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | No claims have been received in this category till 10 April 2026 |
| 6 | Operational Creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | No claims have been received in |

| | | | | | | | | | | |
|---|---|----------|-------------------------|----------|-------------------------|----------|-------------------------|----------|---|---|
| | | | | | | | | | | this category till 10 April 2026 |
| 7 | Operational Creditors (Government Dues) | 1 | 84,88,25,562 | 0 | 84,88,25,562 | 0 | 0 | 0 | 0 | Annexure - 2 |
| 8 | Operational Creditors (Other than Workmen and Employees and Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | No claims have been received in this category till 10 April 2026 |
| 9 | Other creditors, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | No claims have been received in this category till 10 April 2026 |
| | Total | 2 | 380,69,00,879.43 | 2 | 175,63,57,047.62 | 0 | 205,05,43,831.81 | 0 | | |

Pankaj Sham Joshi
Interim Resolution Professional
In the matter of Mitsom Enterprises Private Limited
IP No. IBBI/IPA-002/IP-N00507/2017-2018/11556
AA2/11556/02/311226/204161 valid upto 31.12.2026

9, Sudarsan CHS
Mahant Road, Vile Parle (East)
Mumbai 400 057

Date: 17.04.2026

Annexure – 1

Secured Financial Creditors (Other than Financial Creditors belonging in a class)

| Sr. No. | Name of Creditor | CIN/PAN | Details of claim received | | Details of claim admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues that may be set – off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|------------|---------------------------|-------------------------|---------------------------|-----------------|-------------------------------------|---------------------------------------|-----------------------|----------------|----------------------------|---|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by Security Interest | Amount covered by Corporate Guarantee | Whether Related Party | % Voting Share | | | | | |
| 1. | Canara Bank | AAACC6106G | 10.04.2026 | 295,80,75,317.43 | 90,75,31,485.62 | Secured | 0 | 90,75,31,485.62 | No | 100 | 0 | 0 | 0 | 0 | Refer Note 1 |
| | Total | | | 295,80,75,317.43 | 90,75,31,485.62 | - | 0 | 90,75,31,485.62 | - | 100 | 0 | 0 | 0 | 0 | |

Note 1: Canara Bank has extended the credit facilities to the Corporate Debtor under loan number 3776261000016 with common collateral/security with M/s. Galaxy Constructions and Contractors Private Limited (Corporate Guarantor of the Corporate Debtor) situated at Office Premises No 27, 28, 29 on 3rd Floor, Shivam Arcade, Sr No.94/5+6, Plot No 1, Kothrud, Pune and Hypothecation of stock and book debts.

Pankaj Sham Joshi
Interim Resolution Professional
In the matter of Mitsom Enterprises Private Limited
IP No. IBBI/IPA-002/IP-N00507/2017-2018/11556
AA2/11556/02/311226/204161 valid upto 31.12.2026

Date: 17.04.2026

Annexure – 2

Operational Creditors (Government Dues)

| Sr. No. | Department and Government | Details of claim received | | Details of claim admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues that may be set – off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------------|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|---------------------------------------|-----------------------|----------------|----------------------------|---|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by Security Interest | Amount covered by Corporate Guarantee | Whether Related Party | % Voting Share | | | | | |
| 1. | Income Tax Department | 06.04.2026 | 84,88,25,562 | 84,88,25,562 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | |
| | Total | | 84,88,25,562 | 84,88,25,562 | - | 0 | 0 | - | 0 | 0 | 0 | 0 | 0 | |

Pankaj Sham Joshi
 Interim Resolution Professional
 In the matter of Mitsom Enterprises Private Limited
 IP No. IBBI/IPA-002/IP-N00507/2017-2018/11556
 AA2/11556/02/311226/204161 valid upto 31.12.2026

Date: 17.04.2026